

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CPC 99 of 2000
(OA 190 of 1997)

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

Pravakar Hans

-VS-

N.K. Chidambaram & Anr.

For the Applicant : Mr. P.C. Das, Counsel

For the Respondents : Mr. P.K. Arora, Counsel

Date of Order : 13-11-2003

O R D E R

MR. NITYANANDA PRUSTY, JM

Heard Mr. P.C. Das, Ld. Counsel for the applicant and Mr. Arora, Ld. Counsel for the departmental respondents. Mr. Arora, Ld. Counsel for the departmental respondents has also filed compliance report in Court which is on record. Mr. Das, Ld. Counsel for the applicant submits that since the order of this Tribunal has already been complied with, he does not want to press this application. CP(C) is accordingly dropped. No costs.



Member (A)



Member (J)

DKN